

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOs. 1204, 1214, 1215 & 1298 OF 2018 in
APPEAL NO. 261 OF 2018**

Dated : 13th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.
Mr. Ravi Kishore
Mr. Srinivasan Ramaswamy

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

ORDER

As agreed by learned counsel for the parties, list the stay applications for hearing on **20-11-2018**. Interim order, if any, to continue till the next date of hearing.

(S. D. Dubey)
Technical Member
tpd/js

(Justice Manjula Chellur)
Chairperson